

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
172/241-242/PB/2020

IN THE MATTER OF:

Ajay Singhal

.... Applicant/petitioner

v.

Sita Ram & Company Pvt. Ltd. & Ors.

.... Respondents

Order under Section 241-242

Order delivered on 14.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Ajay Singhal, Mr. Gagan Gulati, Adv.
For the Respondent : Mr. Mukesh Sukhija, Adv.

ORDER

List the matter on 19.03.2021 with a direction to the respondents to file reply within three weeks hereof.

Rejoinder, if any, be filed within two weeks thereafter.

List on 19.03.2021.

Sdl—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)